

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4044**  
ANSWERED ON 12<sup>TH</sup> DECEMBER, 2019

**PHASING OUT OF DIESEL AND PETROL CARS**

4044. SHRI JASBIR SINGH GILL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the time by which the Government proposes to phase out diesel and petrol cars from the country;
- (b) the details of car makers allowed to manufacture electric cars in the country along with the models allowed;
- (c) the rate of GST on electric cars and whether the Government proposes to reduce or waive off the GST on electric cars, if so, the details thereof;
- (d) whether any subsidy is provided on purchase of electric cars and if so, the details thereof; and
- (e) whether the Government proposes to install electric car chargers in the country and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) All the vehicles will continue to be registered as long they meet the requisite safety and emission standards.
- (b) As per the information provided by Department of Heavy Industry (DHI), 100% Foreign Direct Investment (FDI) by the automatic route is allowed for manufacturing of all automobiles in the Automobile Sector.
- (c) Under the new GST regime, the rates of GST on Electric Vehicles has been kept at 5% (with no Cess) as per the Notification No. 12/2019- Integrated Tax (Rate) dated 31<sup>st</sup> July, 2019 issued by Ministry of Finance.
- (d) The Department of Heavy Industry is implementing Phase-II of Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India[FAME-India Scheme], wherein an upfront demand incentive is provided on purchase of new electric cars that are used for public transport or those registered for commercial purpose. Under the Scheme, the incentive is also provided on purchase of electric 4-wheeler and e-buses used for public transport or those registered for commercial purposes. Further, privately owned registered electric 2-wheeler are also covered.
- (e) The Ministry of Power vide memorandum dated 14<sup>th</sup> December, 2018 has published guidelines and standards for the charging infrastructure of the electric vehicles which are available on [www.powermin.nic.in]. It stipulates the requirement regarding density/distance between two charging points and specifies the priorities for rolling out of electric vehicle public charging infrastructure.

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